

- (b) the amount and value of Darjeeling tea exported during the current year;
- (c) whether it is a fact that other private companies are trying to do their business by stealing the trademark of Darjeeling tea; and
- (d) if so, the action taken or contemplated to be taken by Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) India is in the 4th position in the world tea market.

(b) The estimated amount and value of Darjeeling tea exported during 2012-13 (April, 2012 to January, 2013) were 3.5 m. kg. and ₹ 210 crores respectively.

(c) and (d) The Government has no such information. However, an agency namely Thomson and Reuters has been appointed to monitor and alert the Tea Board regarding any attempt made by any entity to register the Darjeeling word mark and logo mark in any country.

Global summit at Agra

936. SHRI NARESH AGRAWAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a global summit was held in Agra recently to discuss the current economic scenario;
- (b) if so, the details of the summit; and
- (c) the details of results and achievements from the summit?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): (a) to (c) Yes, Sir. The Partnership Summit 2013 was organized in Agra, Uttar Pradesh from 27-29 January, 2013. The deliberations at the event were held under the overarching theme "Global Partnerships for enduring growth." The event was well attended by ministers, political leaders, business leaders, academicians and multilateral institutions from across the world. Bilateral meetings were held with Trade Ministers on the sidelines of the Summit. Investment opportunities in India were discussed with delegates and captains of Indian industry. The eBiz portal of the Department of Industrial Policy and Promotion to

provide a secure online one stop shop for all investment and business related information and services was launched by the Minister of Commerce, Industry and Textiles on 28th January, 2013 during the event.

Demands made by industries in SEZs

937. SHRI MOHAMMED ADEEB: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of request and demands made by the industries and factories in various Special Economic Zones (SEZs) in the country; and
- (b) the details of action taken/being taken?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) and (b) The Government continually receives requests and demands from SEZ developers and units at various levels including Development Commissioners of SEZs, Unit Approval Committees of SEZs, Board of Approval for SEZs, Department of Commerce etc. On the basis of inputs/suggestions received from stakeholders the Government periodically reviews the policy and operational framework of SEZs and takes necessary measures so as to facilitate effective and expeditious implementation of SEZs in the country.

Fall in external demand in engineering export markets

938. DR. NAJMA A. HEPTULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a sudden fall has been noted in external demand in major engineering export markets of the country;
- (b) if so, the details thereof, along with the reasons therefor;
- (c) whether Government has taken any steps to provide support measures to the engineering sector to improve their competitiveness in global markets; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) and (b) There has been a fall in exports to major engineering export markets of the country as per the details available for April-January, 2012-13. The details of the regions along with engineering